

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 135 /UHC/Admin.A/2009

Dated: August 01, 2009.

Pursuant to the Government Notification No. 222/XXXVI(i)(Ek)/ 2009-9-Bha.Sa./2001 dated 30/07/2009, issued in exercise of powers vested U/S 36-A of N.D.P.S. Act, 1985, Sri Narendra Dutt, Addl. District & Sessions Judge/ IVth F.T.C., Dehradun is conferred powers to preside over the Special Court at Dehradun, constituted under N.D.P.S. Act, 1985, in addition to his duties.

By Order of Hon'ble the Chief Justice,

Sd/-
(Ravindra Maithani)
Registrar General.